

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/19/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 2nd January, 2019.

Sub: **Permission to avail Winter Vacation and Headquarter leave.**

Ref:- Your letter No.DJKA/7957/2019, dtd. 16.12.2019

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the Winter Vacation w.e.f. 24.12.2019 to 31.12.2019 along with headquarter leave permission w.e.f. the evening of 23.12.2019 till the evening of 31.12.2019, as prayed for. The Addl. District and Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/20-21/A, dated 2.1.20

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analysts, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

BGP